



## SECURITIES AND EXCHANGE BOARD OF INDIA

Securities and Exchange Board of India (SEBI), is a statutory regulatory body established by an Act of Parliament, to protect the interests of investors in securities, to promote the development of and to regulate the securities market. SEBI has been attracting talent from the best Law and Business Schools. SEBI invites applications from Indian citizens for the post of Executive Director (Legal) on contract/ on deputation basis

### **EXECUTIVE DIRECTOR (LEGAL) (No. of Posts: 1 (One))**

#### **ON CONTRACT**

##### **Remuneration:**

- Consolidated Monthly Gross Emoluments of **Rs. 55,000/-** (with Board provided accommodation); **OR Rs. 105,000/-** (without accommodation).
- Benefits in addition to monthly emoluments include Office Car (petrol & maintenance), Entertainment Allowance, Medical Allowance, LFC, Telephone and Mobile, Medical Insurance, Personal Accident Insurance, Staff Furnishing Scheme etc.

##### **Qualifications as on 31/12/07:**

Bachelors' Degree in Law (minimum 3 years course) from a recognized University / Institution.

##### **Experience as on 31/12/07:**

Minimum of 20 years of post qualification experience in dealing with problems relating to securities market or special knowledge / experience of law.

##### **Age Limit as on 31/12/07:**

Not less than 40 years and not more than 50 years as on 31/12/2007

##### **Term of appointment:**

The appointment for the post will be purely on contractual basis for an initial period of three years.

##### **ON DEPUTATION BASIS {Deputation from Government (All India / Central Civil Service Group A), RBI, Banks, Financial Institutions}**

**Scale of Pay:** 39000 – 1100 (2) – 41200 and other benefits as admissible.

**Qualifications:** Bachelors' Degree in Law (minimum 3 years course) from a recognized University / Institution.

**Experience:** Minimum of 20 years of post qualification experience in dealing with problems relating to securities market or special knowledge / experience of law.

##### **Term of appointment:**

The appointment for the post will be on deputation basis for an initial period of three years. The other terms and conditions of deputation shall be finalized in consultation with the lending organisation.

#### **A) GENERAL INSTRUCTIONS:**

1. Applications which are incomplete, or received after the prescribed date will not be considered.
2. Mode of Selection will be Interview. The Board reserves the right to modify the selection procedure, if deemed fit. Outstation candidates called for Interview will be reimbursed 'Y' Class Air fare for the to and fro journey, subject to submission of necessary documentary evidence.
3. Candidates should satisfy themselves about their eligibility for the post applied for. The Board shall determine their eligibility only at the final stage, i.e. while calling them for interview.
4. The Candidate on deputation / contract will **not** be entitled for permanent employment with SEBI.
5. Candidates applying for the post of Executive Director (On Contract) who are already in service of Govt./Quasi-Govt. Organisations and Public Sector Banks /Undertakings will have to produce a "No Objection Certificate' from their employer, at the time of Interview. Before appointment in SEBI, a proper discharge certificate from the employer will have to be produced. If the application is required to be routed through the employer and in the process it reaches the address as given at point 14 after the due date, it will not be considered even though submitted to the employer before the due date. In such cases, application marked 'Advance Copy' should be sent to the address as given at point 14 and the regular copy should be routed through the employer.
6. The candidates applying for the post of Executive Director on deputation basis

should route their applications through their employers. The applications routed through the employer will not be considered if it reaches the address as given at point 14 after the due date even though submitted to the employer before the due date. In such cases, application marked 'Advance Copy' should be sent to the address as given at point 14 and the regular copy should be routed through the employer.

7. The Board reserves the right to raise the minimum standards in respect of qualification, in order to restrict the number of candidates to be called for the Interview. Thus, merely fulfilling the eligibility conditions laid down in the advertisement as regards qualifications, would not automatically entitle any candidate to be called for the Interview.
8. The Board reserves the right to cancel the Advertisement fully or partly on any grounds.
9. Canvassing in any form will disqualify the candidate.
10. If the candidates are not eligible or have knowingly or willfully furnished incorrect or false particulars or suppressed material information, their candidature will be liable to be cancelled at any stage of the selection. If the candidate qualifies in the selection process and subsequently it is found that he/she does not fulfill the eligibility criteria, his/her candidature will be cancelled and if appointed, the contract would be terminated without any notice or compensation.
11. Applications received after due date will not be entertained. The Board takes no responsibility for any delay in receipt of application or loss thereof in postal transit.
12. The decision of Board in all matters would be final and binding, and no correspondence in this regard would be entertained.

**B) HOW TO APPLY:**

13. Candidates who satisfy the eligibility norms may apply giving their bio data strictly in the following format :
  - a. Post applied for: Executive Director(On Contract) / Executive Director (On Deputation)
  - b. Name (in block letters) (Shri/Smt./Kum.)

- c. Date of Birth (DD/MM/YY)
- d. Age as on 01/04/2008 (Years/Months/Days)
- e. Category i.e. General/SC/ST/OBC/PH – also indicate Name of Caste in case of SC, Name of Tribe in case of ST, name of community in case of OBC, nature of handicap in case of PH.
- f. Details of Qualifications (Graduation onwards) – Exam Passed, Main Subject/s, Year of Passing, Institution/University, Grade/Class, Marks / Percentage.
- g. Postal address with PIN code, contact telephone number, mobile number, email address if any.
- h. Any other information considered relevant by the applicant.
- i. Declaration to the effect that the information furnished is true and correct.
- j. Signature and date.

14. Applications should be accompanied by attested copies of certificates in support of age and qualifications, Caste / Tribe / Community / PH disability as applicable, with a recent passport size photograph glued to the top right hand corner of the application form. Applicants may please ensure that their name and address with Pin code is clearly indicated on the envelope. Applications should be sent by ordinary post in a cover superscribing the post applied for 'SEBI – application for the post of Executive Director (Legal)' to the following address:

Officer on Special Duty (HRD)  
Securities and Exchange Board of India  
Plot No.C4-A, "G" Block  
Bandra-Kurla Complex  
Bandra (East),  
Mumbai 400 051

so as to reach **latest by 15/05/2008**. Applications received after this date will not be considered.